

NAGPUR BENCH CIVIL SIDE	
CASE TYPE	ABBRIVATION for SMS
APPEAL FROM ORDER	AO
ARBITRATION APPEAL	AA
ARBITRATION APPLICATION	ARA
ARBITRATION PETITION	ARP
CA IN (MCA/EP/CA/XOB)	CAO
CENTRAL EXCISE APPEAL	CEL
CENTRAL EXCISE REFERENCE	CER
CIVIL APPLICATION IN AA	CAM
CIVIL APPLICATION IN AO	CAA
CIVIL APPLICATION IN C.REF	CAE
CIVIL APPLICATION IN CP	CAN
CIVIL APPLICATION IN CRA	CAC
CIVIL APPLICATION IN FA	CAF
CIVIL APPLICATION IN LPA	CAZ
CIVIL APPLICATION IN SA	CAS
CIVIL APPLICATION IN TAX MATTERS	CAT
CIVIL APPLICATION IN WP	CAW
CIVIL APPLICATIONS	CA
CIVIL REFERENCE	C.REF
CIVIL REVISION APPLICATION	CRA
CIVIL SUITS	CS
COMPANY APPEAL	CAP
COMPANY APPLICATIONS	CAL
COMPANY APPLN.(CRIMINAL).	CALCR
COMPANY PETITION	CP
CONTEMPT APPEAL	CPL
CONTEMPT PETITION	CP
CROSS OBJECTION	XOB
CUSTOM APPEAL	CAPL
ELECTION PETITION	EP
ESTATE DUTY REFERENCE	EDR
FAMILY COURT APPEAL	FCA
FIRST APPEAL	FA
GIFT TAX APPLICXATION	GTA
GIFT TAX REFERENCE	GTR
INCOME TAX APPEAL	ITL
INCOME TAX APPLICATION	ITA

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CASE TYPE	ABBRIVATION for SMS
INCOME TAX REFERENCE	ITR
LETTER PATENT APPEAL	LPA
MISC. CIVIL APPLICATIONS	MCA
OFFICIAL LIQUIDATORS REPORT	OLR
PUBLIC INTEREST LITIGATION	PIL
SALES TAX APPLICATION	STA
SALES TAX REFERENCE	STR
SECOND APPEAL	SA
WEALTH TAX APPEAL	WTL
WEALTH TAX APPLICATION	WTA
WEALTH TAX REFERENCE	WTR
WRIT PETITION	WP